

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copy of
Order dt 22.5.00
given to the
both counsel.
fate
30/5.

Proposed
30.5.2000
S/O

OS, Order dt. 22.5.2000.

It is submitted on
behalf of Mr. B.N. Rath, Ld. counsel
for the applicant by Mr. Pattnaik,
that the applicant does not want
to Press this application. It is
Mr. S. Behara has also filed a MA
354/2000 stating therein that the
application has become infructuous.
This is also not contested by
Mr. Pattnaik. In view of this the
CA is disposed of for having
infructuous. MA 354/2000 is also
accordingly disposed of.

✓ *S. J. Singh*
20/5/2000

Jan 13
(Member)